

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.35/(MAH)/2013
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

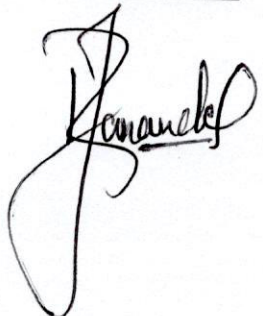
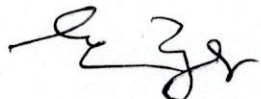
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016

NAME OF THE PARTIES: Mr. Rohit P. Maheshwari

V/s.
M/s. Bi-Chem (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Robin Jurenekel i/b M/s. Federal & Ashwinkant	Advocate for Respondent	
1	Mr Suraj Tyer i/b ms ganesh & co	Advocate for Petitioner	

ORDER

C.P. No. 35/397-398/CLB/MB/2013

Ld. Counsel for both the sides are present.

At the request of both the parties, the matter is adjourned for hearing on 12th December, 2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 21.11.2016